

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

Name of Officer (In Full) : SHRI- MOHAN SINGH KORRAM
Date Of Birth : 03/05/1978
Present post held : CIVIL JUDGE CLASS-II MALKHRODA DISTT-JANJGIR-CHAMPA (C.G.)

Immovable Property				
Name of District. Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
Village- Choriya, Po-Saron The-Narhar, Distt- Kanker (C.G.)	House (Kachha)	Rs. 1,20,000/-	Shri- Sukhram Korram (fatehr)	Inferitance
Village- Choriya, Po-Saron The-Narhar, Distt- Kanker (C.G.)	Agriclulture land	19.00 Acar land	-	Inferitance
Village- Choriya, Po-Saron The-Narhar, Distt- Kanker (C.G.)	Agriclulture land	2.00 Acar land	-	Inferitance
Movable Property (Value Above 25000/- of Rs.)				
Name of Articles				
Car Swift Dzair (Maruti) Rs. 6,00,000/-				
Jewellery (Lump Sum)				
Rs. 60,000/-				

Shares/Debentures			
Name of Issuing Company:		Nos. Of Shares	
1	2		
Nil	Nil		
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1	2		
LIC of India	96,000		
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Depositess	Nil	Nil	Nil
2) Savings Bank A/Cs	State Bank of India	Raipur	70,000
3) PPF	Nil	Nil	Nil
4) GPF	Nil	Nil	2,79,187
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1- In case where it is not possible assents the value accurately the approximate value in relation to present condtion may be indicated

Note- The expected declaration of assets is subject to Procisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date